(b) if so, the steps which Government propose to take against the concerned persons and to avoid re-occurence of such incidents in future?

TH6 MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) The bridge across| the Bara-pulla Nallah on the Ring Road, National Highway No. 2 bye-pass near Maharani Bagh New Delhi did not collapse. However, the Southern approach road to the bridge was breached due to abnormal rains in the first week of July. The reasons loading to the breach are being studied and suitable action Will be taken thereafter. Traffic was since restored by putting up a Bailey bridge across the breach.

## PANAMBUR HARBOUR IN MYSORE

246. SHRI H. S. NARASIAH: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS PORT be p leased to state:

- (a) when the Panambur Harbour in Mysore State is expected to be ready for use I
- (b) whether there has been a delay in completion of the project as per schedule; and
  - (c) if so, the reasons for such delay?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) By middle of 1974 but it is hoped to provide limited service by 1973 end.

(b) and (c) The Mangalore Harbour Project was intended to be completed by the end of 1972. The progress of work is satisfactory except for a short-fall in the dredging schedule due to delay in the delivery of a dredger ordered on an indigenous firm.

## ISSUE OF LICENCES FOR FISHING

247. SHRI DHARAM CHAND JAIN : Will the Minister of AGRICULTURE be

pleased to state the number of licences granted for fishing during the last two years and out of which how many have been given to the big industrial houses?

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THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): Under a scheme for import of 30 trailers to stimulate the growth of deep sea fishing, licences for import of vessels have been issued during the last two years to 10 parties of whom one—Union Carbide India Ltd—is a dominant undertaking, and one—Tata Oil Mills Co. Ltd. is among the larger industrial houses.

## EFFECT OF LAND CELLING ON AGRICULTURAL PRODUCTION

248. SHRI DHARAM CHAND JAIN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether (here will be an increase in the agricultural production due to the proposed land ceiling; and
- (b) the purpose and object of ceiling of holdings?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) The application of ceiling on land holdings may lead to more intensive cultivation and higher agaiculiural production.

(b) Land ceilings are intended to serve two main objects—firstly to bring about reduction in disparities and secondly to provide land for redistribution to the landless sections of the rural population.

## DREDGING AT PARADEEP PORT

249. SHRI DHARAM CHAND JAIN: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that dredging at Paradeep Port has been discontinued; and the draft of the port has gone down and as a result of which no big steamers are willing to call at this port; and